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(2024) 04 MAD CK 0090

Madras High Court (Madurai Bench)

Case No: Criminal Miscellaneous Petition (MD) No.7400 Of 2024

Ventalees Raj APPELLANT

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Superintendent Of Police And

Others

Date of Decision: April 3, 2024 **Hon'ble Judges:** B.Pugalendhi, J

Bench: Single Bench

Advocate: K.P.Narayanakumar, T.Senthil Kumar, C.K.M.Appaji

Final Decision: Disposed Of

Judgement

B.Pugalendhi, J

- 1. The petitioner has approached this Court that the respondent police is harassing him under the guise of an enquiry.
- 2. The learned Additional Public Prosecutor submits that the respondents have conducted a petition enquiry as against this petitioner in C.No.P1/6997/2023 and the same is now closed.
- 3. Recording the submission of the learned Additional Public Prosecutor, this criminal original petition is closed.